

**GOVERNMENT OF JAMMU AND KASHMIR**  
**DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS**  
**(Power Section) Civil Secretariat**  
**Srinagar/Jammu**

**Notification**

**Jammu, the 5<sup>th</sup> September, 2024**

S.O <sup>453</sup>.- In exercise of the powers conferred under sub-section (1) of Section 14 of the Bharatiya Nagarik Suraksha Sanhita, 2023, the Government hereby appoint the following officers to be the Executive Magistrates, who shall exercise all the powers of an Executive Magistrate within their respective territorial jurisdiction of District Pulwama in view of General Elections to Legislative Assembly- 2024.

<b>S. No.</b>	<b>Name of Officer /official</b>	<b>Designation</b>	<b>Place of posting</b>
01.	Shri Shabir Hussain Lone (Zonal Magistrate)	Assistant Professor	Govt. Degree College Pampore
02.	Shri Shahnawaz Ahmad Rather (Sector Magistrate)	Lecturer	Govt. Hr. Sec. School Kakapora

**By Order of the Government of Jammu and Kashmir.**

**Sd/-**  
**(Achal Sethi)**  
**Secretary to Government**

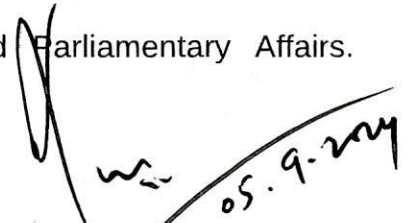
No. LAW- Powr/11/2022-10

Dated :- 05-09- 2024

Copy to the:- .

1. Chief Electoral Officer, J&K.
2. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
3. Divisional Commissioner, Kashmir.
4. District Election Officer, Pulwama. This is with reference to letter No. DEO/PUL/2024/7231-33 Dated 04-09-2024.
5. General Manager, Government Press, Jammu for publication in an extra ordinary issue of the Government Gazette.
6. S.O. section, Department of Law, Justice and Parliamentary Affairs. (W.7.S.C).
7. Incharge Website section

Senior Law Officer  
Department of Law, Justice and P.A

  
05.9.2024